

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1134 of 2019

IN THE MATTER OF:

**Bhawani Shankar Sharma, Chairman of
Supreme Infrastructure India Ltd.**

...Appellant

Versus

Vikas Shuttering Store Pvt. Ltd. &Anr.

...Respondents

Present:

For Appellant : **Mr. Arjun Vinod Bobde, Ms. Richa Relhan and Mr.
Sarthak Bhatia, Advocates.**

For Respondent: **Mr. Nikunj Hurria, Advocate for R-1
Ms. Mrinali Prasad, Advocate for R-2(IRP)**

ORDER

09.01.2020 Post this appeal 'for Orders' on **17th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/sk/